

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 08.01.2016
COURT NO. 2
ITEM NO. 28

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 35787 OF 2015

WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NO. 1

(Application for exemption from filing official translation)

U.P. SUNNI CENTRAL BOARD OF WAQT

...PETITIONER(S)

VERSUS

NAGAR PANCHAYAT, SHAHPUR DISTRICT
MUZAFFARNAGAR, U.P.

...RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 14.08.2015 passed by the Hon'ble High Court of Judicature at Allahabad in Writ C No. 63106 of 2009.

It is submitted that Special Leave Petition(C) No. 5545-57/2015 filed against order dated 24.07.2014 in W.C. 14321/2005 etc. referred to on para 12 of impugned order involving similar question was listed before the Hon'ble Court on 13.02.2015 when the court was pleased to direct issue of of notice and the same is still pending before the Hon'ble Court. (Copy of order dated 13.02.2015 enclosed).

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 06th day of January, 2016.

ASSISTANT REGISTRAR

Copy to:
Mr. Shakil Ahmad Syed, Advocate

ASSISTANT REGISTRAR